

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No.663/2017

Date of Decision: 07.11.2017.

***CORAM: HON'BLE SHRI ARVIND J. ROHEE, MEMBER (J)
HON'BLE SHRI R. VIJAYKUMAR, MEMBER (A)***

1. All India Electronic Data Processing Staff Association, Maharashtra Circle, Mumbai.
Through Circle Secretary, Shri Shrikant Dagdu More, Maharashtra Mumbai.
At office of the Directorate of Census Operations, Direct Data Entry Unit.
At: 2nd Floor, 'T' Ward, B.M.C. Building, Devi Dayal Road, Pach Rasta, Mulund (W), Mumbai 400 080.
R/at 114/1046, C.G.S. Colony, Sector -1, Kane Nagar, Antop Hill, Mumbai 400 037.
2. Smt. Florie M. Fernandes
Office address at: 2nd Floor, 'T' Ward, B.M.C. Building, Devi Dayal Road, Pach Rasta, Mulund (W), Mumbai 400 080.
R/at B-31, Vrundavan Society, Dist. Thane 400 601. ... *Applicants*
(Advocate Ms. S.P. Gamre)

Versus

1. Union of India, through The Secretary, Ministry of Home Affairs, North Block, New Delhi 110 001.
2. The Registrar General & Census Commissioner, India, 2/A, Mansingh Road, New Delhi 110 011.
3. The Joint Directorate of Census Operations Maharashtra, Mumbai.

Exchange Building, 2nd Floor,
Ballard Estate, Mumbai 400 001. **Respondents**

ORDER (Oral)
Per : *Shri A.J. Rohee, Member (J)*

Today when the matter is called out for admission at 12.25 PM, Applicants and Shri S.P. Gamre, learned Advocate for them both remained absent without any intimation.

2. Record shows that office objections are not removed. The OA is filed on 10.08.2015. However, it was registered as OA 663/2017 when it was placed for admission. The objections were forwarded to the applicants' Advocate vide letter dated 29.06.2017. However, there is no response from him.

3. In view of this, OA stands dismissed in default of appearance of the applicants and their Advocate at the stage of admission and also for failing to remove the office objections.

(R. Vijaykumar)
Member (A)

(Arvind J. Rohee)
Member(J)

dm.